

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 108(ND)/2014

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: Laghuna Holding Pvt. Ltd. Vs. Edenpark Hotel Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Tarun Mehta, Ms. Shelly Khanna and Mr. S. K. Giri, Advocates		
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	For the Respondent:	Mr. P. V. Kapur, Sr. Advocate with Mr. Pawan Sharma, Ms. Divya Bhalla, Mr. Siddharth Aggarwal and Mr. Anuj Shah, Advocates		
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ORDER

A request for adjournment is made by the Ld. Counsel for the Petitioner as their reply could not be filed. Let the same be filed before the next date.

Renotify this CA for final arguments on 1st February, 2018 in view of the pressing circumstances.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)